Dated : <u>01-04-2025</u>

Shri Saurabh Sunder, learned counsel for the petitioner.

Shri Ishan Soni, learned counsel for the respondents No.1 to 6 & 8.

Shri Manhar Dixit, learned counsel for respondent No.7.

Notice issued.

Shri Ishan Soni, Advocate accepts notice on behalf of respondents No.1 to 6 & 8.

On taking steps, let notice be issued to respondent No.7.

List after two weeks.

The said respondents shall apprize this Court and file affidavit to this effect whether the civilian public is allowed to offer prayer in Temple and Church and why civilians of the Muslim community are not allowed to offer prayer in Masjid Noor, which is situated at Old Grant B-3, Land behind Controller of Defense Account (CDA), Ridge Road, Jabalpur (M.P.).

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

RS